NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 22(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016

NAME OF THE COMPANY:

Mr. Nishi Gupta

V/s.

M/s. Manohar Lal Gupta & Co. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DESIG	NATION	REPRESENTATION	SIGNATURE
1.	ANURAG GUPTA	DIRECTOR	R-5	fle
2.	NiTERN GUPM	Director	P-2	dital)
3:	VASUNDHKA BHADOORTE		Petitioners	Valualines

ORDER

List on 6th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 26/07/2016

(Vidya)